

GOVERNMENT OF MANIPUR  
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS  
(PERSONNEL DIVISION)

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ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 22<sup>nd</sup> July, 2025

**No.RRDP-23/1/2020-DP-DP:** The Governor of Manipur is pleased to order creation of the following post in the Secretariat: Law & Legislative Affairs Department, Government of Manipur as detailed below :

Sl. No.	Name of the Post	Service Grade	No. of Post	Pay Scale
(I)	(II)	(III)	(IV)	(V)
1.	Law Officer	Manipur Legal Service Junior Grade-II	4 (Four)	Level-9 of MS (RP) Rules, 2019

2. The expenditure is debitable from the relevant Head of Account of Manipur Secretariat under DDO by General Administration Department, Government of Manipur.

3. This is issued in pursuance of the decision of the State Cabinet in its meeting held on 26.09.2023 and with the concurrence of FD(PIC) vide their U.O. No.251/2023-2024/FD(PIC) dated 28.02.2024 & DP's U.O. No.263/2023-2024/DP dated 08.02.2024.

By orders & in the name of the Governor,

*M. Rabi* 22/7/2025

(M. Rabichandra Singh)

Under Secretary (DP), Government of Manipur

Copy to:

1. Secretary to Governor of Manipur, Raj Bhavan, Imphal.
2. Staff Officer to Chief Secretary, Government of Manipur.
3. Principal Accountant General (A&E), Manipur.
4. Commissioner (Law), Government of Manipur.
5. Secretary, Manipur Public Service Commission, Manipur.
6. Secretary (GAD), Government of Manipur.
7. Registrar General, High Court of Manipur, Mantripukhri, Imphal.
8. Director of Printing & Stationery, Manipur – *for kind publication in the Manipur Extra-ordinary Gazette and to furnish 10(ten) copies of the publication to this Department.*
9. Director, MIS, Finance Department, Manipur.
10. Deputy Secretary (PIC), Government of Manipur.
11. Deputy Secretary (GAD/DDO), Government of Manipur.
12. Treasury/Sub-Treasury Officer concerned.
13. Website Manager, Department of Information Technology, Manipur for uploading in the Official Website of Manipur.
14. Guard File/ Order Book.